

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 71 of 2014 &
IA- 133 of 2014**

Dated : 15th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution ... Appellant(s)
Company Ltd.**

Versus

**Maharashtra Electricity Regulatory Commission ... Respondent(s)
& Anr.**

Counsel for the Appellant (s) :

Mr. G.Saikumar
Mr. Varun Pathak

Counsel for the Respondent(s):

Mr. M.G. Ramachandran for R-2
Mr. Buddy A. Ranganadhan for R.1

ORDER

Now the learned counsel for the Appellant submits that the final Order has already been passed in favour of the Appellant, but even then, the learned counsel for the Appellant seeks some time to go through the said Order and report the same to this Tribunal.

Post the matter on **24.07.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson